

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Tax Appeal No. 36 of 2018

M/s Bihar Foundry & Casting Ltd.

... .. Appellant

Versus

The Commissioner of Central Excise, Ranchi Commissionerate
Central Revenue Building Respondent

**CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH
HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY**

Through: Video Conferencing

For the Appellant : Mr. Kartik Kurmi, Advocate
Mr. Nitin Kumar Pasari, Advocate

For the respondent : Mr. Amit Kumar, Advocate

23/09.09.2021

Learned counsel for the appellant Mr. Kartik Kurmi and learned counsel for the respondent Mr. Amit Kumar have concluded their submissions.

Judgment is reserved.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)